

डा० का० ला० जीवाजी : मंने निवेदन किया कि यह बुक हुआ था २६ नवम्बर को और खत्म हो जायगा १५ जनवरी को ।

### WRITTEN ANSWERS TO QUESTIONS

#### "Who is Who" in Indian Literature

\*1054. Shri D. C. Sharma: Will the Minister of Education and Scientific Research be pleased to refer to the reply given to Starred Question No. 1447, on the 4th September, 1957, and state further progress made so far regarding the compilation and publication of 'Who is Who' in Indian literature?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrivall): So far about 5,000 forms have been filled in by writers and about 2,500 of these have been edited. It is expected that the work of editing will be completed by the Sahitya Akademi by the end of the current year.

#### Foreign Exchange Allotment for Andhra Pradesh

\*1062. Shri Balarama Krishnalal: Will the Minister of Finance be pleased to state:

(a) the total foreign exchange allotted to the projects included in the State Plan of Andhra Pradesh in the Second Five Year Plan period and especially during 1957-58;

(b) the names of the projects for which these allotments have been made; and

(c) whether these allotments would be fulfilled in the face of the shortage in foreign exchange?

The Deputy Minister of Finance (Shri B. K. Bhagat): (a) In framing the Plan, including the State Plans, foreign exchange was not earmarked for individual States or for specific projects included therein. Releases of foreign exchange are, however, made,

on requests from the State Governments, in accordance with the policy prevailing from time to time in the light of foreign exchange resources available and the relative priorities of the projects.

(b) and (c). Do not arise.

#### Board of Scientific Terminology

\*1064. Shri Kumaran: Will the Minister of Education and Scientific Research be pleased to state:

(a) whether the Board of Scientific Terminology set up by Government has any scheme to co-ordinate the work in regard to Technical and Scientific Terminology in Hindi and regional languages; and

(b) if so, at what stage the scheme stands at present?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrivall): (a) There is no specific scheme for this purpose but the Board is already taking all possible steps to evolve, so far as possible a standard and uniform vocabulary of scientific and technical terms for Hindi and other regional languages.

(b) Does not arise.

#### Use of Hindi

\*1065. Shrimati Shakuntala Devi: Will the Minister of Home Affairs be pleased to state the extent to which the Constitution (Hindi Language for Official Purposes) Order, 1955 has been implemented so far?

The Minister of State in the Ministry of Home Affairs (Shri Datar): The extent to which the Constitution (Hindi Language for Official Purposes) Order 1955, has been implemented is as under:—

1. Communications received in Hindi from members of the public are, as far as possible, replied to in Hindi;
2. Administrative reports and reports to Parliament are

usually both in English and Hindi, and a number of journals issued by different Ministries are published in Hindi as well as in English and other languages.

3. Important Central Bills and enactments are usually translated in Hindi;
4. Hindi communications received from State Governments which have adopted Hindi as their official language are also, as a rule, replied to in Hindi.
5. Treaties and agreements with foreign countries are usually concluded both in Hindi and the language of the foreign country; and
6. All formal documents issued to diplomatic and consular officers are in Hindi.

#### Assistant Commissioners for Scheduled Castes and Scheduled Tribes

\*1043. Shri Balkrishna Wasnik: Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 1408, on the 9th September, 1957, and state:

(a) the number of Scheduled Caste candidates who were called for interview for the posts of Assistant Commissioners for Scheduled Castes and Scheduled Tribes; and

(b) the reasons for not calling other Scheduled Caste candidates for interview?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) Eighteen (18).

(b) The Union Public Service Commission considered only these candidates fit to be called for interview.

#### Central Excise Department

1545. Shri E. M. Rao: Will the Minister of Finance be pleased to state:

(a) the number of posts reserved for Scheduled Castes and Scheduled

Tribes in the Central Excise Department for the calendar years 1947 to 1957;

(b) the number of applicants for the above posts in each of the years; and

(c) the number of above posts actually filled by Scheduled Castes and Scheduled Tribes during the above years?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a)

Year	Scheduled Castes	Scheduled Tribes
1947	53	Nil
1948	102	12
1949	124	13
1950	278	95
1951	211	97
1952	205	74
1953	164	69
1954	248	91
1955	343	106
1956	693	419
1957	198	156

(upto 31-10-57)

(b) Direct recruitment to Class I and Class II posts in the Central Excise Department since 1955 has been made on the results of the Combined Competitive Examination held by the U.P.S.C. The number of Scheduled Caste and Scheduled Tribe applicants for reserved posts in these classes is not known. Direct recruitment to non-gazetted cadres is made through Employment Exchanges. While the exact number of Scheduled Caste and Scheduled Tribe candidates sponsored by the Employment Exchanges for the various reserved posts is not known,